

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 1351
TO BE ANSWERED ON 9TH FEBRUARY, 2018**

DEATH OF CHILDREN

1351. SHRI ASADUDDIN OWAISI:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether a large number of children's death have been reported from different hospitals due to human negligence across the country especially from Uttar Pradesh and Jharkhand and if so, the details thereof;
- (b) whether the Government has sought a report from the concerned States in this regard and if so, the details thereof;
- (c) whether the World Health Organisation and the UNICEF has taken note of them and asked the Government to take up remedial measures; and
- (d) if so, the steps taken or being taken by the Government in consultation with States in this regard?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SHRI ASHWINI KUMAR CHOUBEY)**

(a) to (d): There were reports of newborns deaths from various hospitals in the country during July – August 2017. The central teams were sent to these hospitals and reports were also received from State Governments. The findings do not indicate any human negligence. No specific communication in this regard has been received from WHO and UNICEF.

Under National Health Mission, improving the survival of newborn children is a priority area. Financial and technical support is provided to the States under National Health Mission to implement measures to reduce newborn mortality and morbidity.

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